

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 226/99

Wednesday this the 24th day of February, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

T.Hameed,  
Agricultural Officer,  
Department of Agriculture,  
Kadamat Island,  
Union Territory of Lakshadweep.

...Applicant

(By Advocate Mr. M.A.Shekik)

Vs.

1. The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti.
2. The Director of Agriculture,  
Union Territory of Lakshadweep,  
Kavaratti.
3. The Chairman,  
Indian Council of Agricultural Research,  
Pusa, New Delhi.
4. P. Mullakoya,  
Coconut Development Officer,  
Directorate of Agriculture,  
Kavaratti,  
Presently working as Training Organisor,  
Krishi Vigyan Kendra, Kiltan.
5. Dr.C.P.Hamzakoya,  
Soil Conservation Assistant,  
Agricultural Demonstration Unit,  
Kavaratti,  
presently working as  
Training Associate,  
Krishi Vigyan Kendra,  
Kiltan.
6. C.P.Mulla Koya,  
Soil Analyst, Soil Testing Laboratory,  
Kadamat, presently working as  
Training Associate,  
Krishi Vigyan Kendra, Lakshadweep.

...Respondents

The application having been heard on 24.2.99, the Tribunal  
on the same day delivered the following:

O R D E R

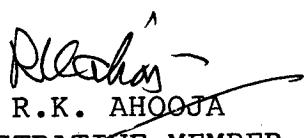
HON'BLE MR. A.V.. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,  
learned counsel for the applicant wishes to withdraw this

.2.

application with liberty to take up the applicant's grievances with the Administration. Liberty is granted and the application is closed as withdrawn. No order as to costs.

Dated the 24th day of February, 1999.

  
R.K. AHOOJA  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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